

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2159

ANSWERED ON:18.12.2013

ALLOTMENT OF SHOPS AND STALLS TO DISABLED PERSONS

Maadam Shri Vikrambhai Arjanbhai; Ram Shri Purnmasi; Singh Shri Sushil Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of shops and stalls allotted to disabled persons on concessional rates during the last three years and the current year, location-wise;
- (b) whether a number of shops under the Directorate of Estates and Delhi Development Authority (DDA) reserved for physically handicapped persons are lying vacant in Delhi;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken/being taken to allot these shops/stalls to physically handicapped persons?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a): The details are at Annexure-I.

(b): Yes, Madam.

(c) & (d): The details of shops under Delhi Development Authority reserved for physically handicapped persons and lying vacant in Delhi, reason and steps taken are at Annexure-II